## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 15/73(4)/Chd/2017

Mehak Gupta	Petitioner.
Versus	
M/s Hind Motors Ltd. & Ors.	Respondents.

Present: None.

Despite second time pass over none appeared. The instant petition is dismissed in default.

- S4/ - - - - - (Justice R P Nagrath) Member (Judicial)

May 26, 2017 arora